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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.P No. 1639/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Igloo Diary Services Pvt. Ltd.
V/s.
Good Day Foods Pvt. Ltd.

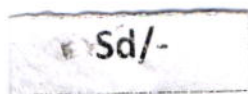
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9.	Adv. A.B Sawlani h/f Kulkarni & Associates	for Corporate debtor	

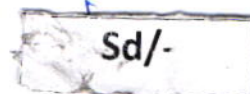
ORDER

CP No.1639/ I&BP/NCLT/MB/MAH/2017

With the consent of both the parties, list this matter on
5.2.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)